

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

212/245/NCLT/MB/MAH/2017

IN THE MATTER OF:

Sanjay Lalchand Siriah

.... **APPLICANT / PETITIONER**

Vs

White Teel Engg. Solutiions Pvt. Ltd. & Ors.

.... **RESPONDENT**

SECTION:

Under Section 245

Order delivered on 05.02.2018

Coram:

**VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

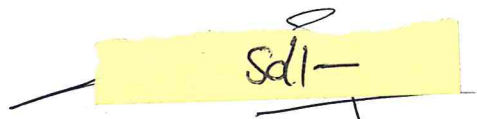
PRESENTS:

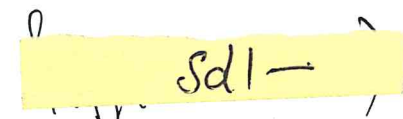
For the APPLICANT :- Mr. Nibruti Samal, Advocate

For the RESPONDENT 2 & 3 :- Mr. Nishant Rai Goel, Advocate

ORDER

Learned counsel for the petitioner is present. Since, the petition pertains to class action filed under section 245 of Companies Act 2013 and the matter is required to be heard by the Hon'ble Principal Bench. The matter is adjourned to 5th March 2018.


**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**


**(VARADHARAJAN)
MEMBER (JUDICIAL)**

**Deepak Kumar
05.02.2018**